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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO.1553/88

New Delhi this the 14th day of December, 1993

CORAM :

THE HON'BLE MR. JUSTICE B. C. SAKSENA, VICE CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

S/Shri

1. Hari Om Singh S/O Late Shri Sodh Singh
2. Darshan Kumar S/O Shri Prakash Chand
3. Jaswan Singh S/O Shri Gyan Singh
4. Krishan Kumar S/O Shri Surinder Pal
5. A. Usmani S/O Shri K.U. Usmani
6. Prem Chand S/O Shri Kishori Lal
7. Hari Om S/O Shri Banwari Lal
8. Vijay Kumar S/O Shri Hira Lal
9. T. N. Sonkar S/O Shri Harish Chand
10. Vikram Singh S/O Shri Amar Singh
11. Ahteshan Ahmed S/O Shri Qazi Iqbal Ahmed
12. S. A. Siddiqui S/O Shri L. A. Siddiqui
13. Rajak Das S/O Shri Govind Rajak
14. C. K. Gupta S/O Shri R. N. Gupta
15. Raja Ram S/O Shri Chanai Ram
16. M. P. Tripathi S/O Shri Y. N. Tripathi
17. Ajab Singh S/O Shri Joginder Singh
18. S. Wahid Ali S/O Shri S. Ahmed Ali
19. S. K. Misra S/O Shri Lachmi Narain
20. Praveen Kumar S/O Shri Jog Raj
21. Banwari Lal S/O Som Lal

Working as Officiating Reservation
Clerks, Northern Railway,
Delhi Main Railway Station.

C/O M. Atyab Siddiqui, Advocate
304, Lawyers Chambers,
High Court of Delhi,
New Delhi.

... Applicants

By Advocate Shri M. Atyab Siddiqui though
none appeared for the Applicants

Versus

1. The General Manager,
Northern Railway,
Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
New Delhi.

3. The Chief Commercial Superintendent,
Northern Railway,
New Delhi. ... Respondents

By Advocate Shri O. P. Kshatriya though
none present for the Respondents

ORDER (ORAL)

Hon'ble Mr. S. R. Adige, Member (A) —

None present for the applicants or for the
respondents although this case was called out twice.
This case is accordingly dismissed for non-prosecution.
No costs.

Adige
(S. R. Adige)
Member (A)

B. C. Saksena
(B. C. Saksena)
Vice-Chairman (J)

/as/